

ITEM NO.901

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

R.P.(C) No. 3358/2018 in W.P.(C) No. 373/2006

(Arising out of impugned final judgment and order dated 28-09-2018 in W.P.(C) No. No. 373/2006 passed by the Supreme Court Of India)

KANTARU RAJEEVARU

Petitioner(s)

VERSUS

INDIAN YOUNG LAWYERS ASSOCIATION &amp; ORS.1

Respondent(s)

([NOTE : ONLY THE REFERENCE MENTIONED ABOVE IS LISTED. NO ARGUMENTS WITH REGARD TO REVIEW PETITIONS AND WRIT PETITIONS WILL BE HEARD, THE REVIEW PETITIONS AS WELL AS WRIT PETITIONS SHALL REMAIN PENDING UNTIL THE DETERMINATION OF QUESTIONS REFERRED.] )

WITH

R.P.(C) No. 3359/2018 in W.P.(C) No. 373/2006 (PIL-W)  
(IA No. 9769/2019 - INTERVENTION APPLICATION  
IA No. 151061/2018 - INTERVENTION APPLICATION)

Diary No(s). 37946/2018 (PIL-W)  
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 146914/2018, FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 146916/2018, IA No. 146916/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 146913/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 146915/2018 - STAY APPLICATION)

R.P.(C) No. 3469/2018 in W.P.(C) No. 373/2006 (PIL-W)  
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 147148/2018)

Diary No(s). 38135/2018 (PIL-W)  
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 147520/2018, IA No. 147521/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 38136/2018 (PIL-W)  
(IA No. 147556/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 147553/2018 - EX-PARTE STAY, IA No. 147560/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3449/2018 in W.P.(C) No. 373/2006 (PIL-W)  
(IA No. 12640/2019 - APPLICATION FOR PERMISSION

IA No. 13069/2019 - APPLICATION FOR PERMISSION  
 IA No. 12642/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 13067/2019 - INTERVENTION/IMPLEADMENT)

R.P.(C) No. 1285/2018 (PIL-W)  
 (IA No. 161415/2018 - APPLICATION FOR PERMISSION, IA  
 No.161417/2018- PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 3470/2018 in W.P.(C) No. 373/2006 (PIL-W)  
 (IA FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT  
 ON IA 159846/2018, JIA No. 159851/2018 - APPOINTMENT OF  
 COMM./RECEIVER, IA No. 159847/2018 - EXEMPTION FROM FILING C/C  
 OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3380/2018 in W.P.(C) No. 373/2006 (PIL-W)  
 (IA FOR ORAL HEARING ON IA 149541/2018, IA No. 155358/2018 -  
 EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3379/2018 in W.P.(C) No. 373/2006 (PIL-W)  
 (IA FOR ORAL HEARING ON IA 149566/2018, IA No. 155361/2018 -  
 EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No. 3444/2018 in W.P.(C) No. 373/2006 (PIL-W)  
 (FOR ORAL HEARING ON IA 149630/2018, IA No. 149635/2018 - STAY  
 APPLICATION)

R.P.(C) No. 3462/2018 in W.P.(C) No. 373/2006 (PIL-W)  
 (IA No. 188613/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 38764/2018 (PIL-W)  
 (FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON  
 IA 149892/2018, IA No. 149870/2018 - APPLICATION FOR PERMISSION  
 TO FILE REVIEW PETITION)

Diary No(s). 38769/2018 (PIL-W)  
 (FOR ORAL HEARING ON IA 149908/2018, IA No. 155639/2018 -  
 APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 38907/2018 (PIL-W)  
 (FOR ORAL HEARING ON IA 150428/2018, IA No. 150424/2018 -  
 APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

R.P.(C) No. 3377/2018 in W.P.(C) No. 373/2006 (PIL-W)  
 (IA FOR ORAL HEARING ON IA 150669/2018, JIA No. 155353/2018 -  
 EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 39023/2018 (PIL-W)  
 (IA No. 150868/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW  
 PETITION, IA No. 20683/2019 - EXEMPTION FROM FILING O.T., IA No.  
 20681/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/  
 FACTS/ANNEXURES)

Diary No(s). 39135/2018 (PIL-W)  
 (FOR ORAL HEARING ON IA 150948/2018, IA No. 150947/2018 -  
 APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No.  
 160906/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS/  
 FACTS/ANNEXURES)

Diary No(s). 39248/2018 (PIL-W)  
 (FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON  
 IA 151214/2018, IA No. 151213/2018 - APPLICATION FOR PERMISSION  
 TO FILE REVIEW PETITION)

Diary No(s). 39258/2018 (PIL-W)  
 (FOR ORAL HEARING ON IA 151248/2018, IA No. 151240/2018 -  
 APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Diary No(s). 39317/2018 (PIL-W)  
 (FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON  
 IA 151376/2018, JIA No. 151375/2018 - APPLICATION FOR PERMISSION  
 TO FILE REVIEW PETITION)

W.P.(C) No. 1323/2018 (PIL-W)  
 (IA No. 156782/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No.  
 19542/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/  
 FACTS/ANNEXURES)

W.P.(C) No. 1305/2018 (X)  
 (IA No. 154313/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No.  
 23873/2019 - RECALLING THE COURTS ORDER)

Diary No(s). 39642/2018 (PIL-W)  
 (FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON  
 IA 152366/2018,, IA No. 152356/2018 - APPLICATION FOR  
 PERMISSION TO FILE REVIEW PETITION, IA No. 152375/2018 -  
 PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

R.P.(C) No. 3381/2018 in W.P.(C) No. 373/2006 (PIL-W)  
 (FOR ADMISSION)

Diary No(s). 40056/2018 (PIL-W)  
 (FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON  
 IA 153710/2018, IA No. 153708/2018 - APPLICATION FOR PERMISSION  
 TO FILE REVIEW PETITION, IA No. 153714/2018 - EX-PARTE STAY)

Diary No(s). 40191/2018 (PIL-W)  
 (IA No. 154302/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW  
 PETITION)

Diary No(s). 40405/2018 (PIL-W)  
 (IA No. 156986/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW  
 PETITION)

Diary No(s). 40570/2018 (PIL-W)  
 (IA No. 155904/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW  
 PETITION, IA No. 155898/2018 - EXEMPTION FROM FILING C/C OF THE

**IMPUGNED JUDGMENT, IA No. 155899/2018 - STAY APPLICATION)**

**Diary No(s). 40681/2018 (PIL-W)  
(FOR ORAL HEARING ON IA 156218/2018, IA No. 156217/2018 -  
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)**

**Diary No(s). 40713/2018 (PIL-W)  
(IA No. 156339/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW  
PETITION)**

**Diary No(s). 40840/2018 (PIL-W)  
(IA No. 157004/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW  
PETITION)**

**Diary No(s). 40885/2018 (PIL-W)  
(IA No. 157171/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW  
PETITION, IA No. 157172/2018 - CONDONATION OF DELAY IN FILING  
REVIEW PETITION)**

**Diary No(s). 40887/2018 (PIL-W)  
(FOR ORAL HEARING ON IA 157177/2018, IA No. 157180/2018 -  
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)**

**Diary No(s). 40888/2018 (PIL-W)  
(IA No. 157184/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW  
PETITION)**

**Diary No(s). 40898/2018 (PIL-W)  
(FOR ORAL HEARING ON IA 157232/2018, IA No. 157231/2018 -  
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No.  
157238/2018 - STAY APPLICATION)**

**R.P.(C) No. 3457/2018 in W.P.(C) No. 373/2006 (PIL-W)  
(FOR ORAL HEARING ON IA 157246/2018)**

**Diary No(s). 40910/2018 (PIL-W)  
(FOR ORAL HEARING ON IA 157266/2018, IA No. 157271/2018 -  
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)**

**Diary No(s). 40924/2018 (PIL-W)  
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON  
IA 157303/2018, IA No. 157302/2018 - APPLICATION FOR PERMISSION  
TO FILE REVIEW PETITION)**

**Diary No(s). 40929/2018 (PIL-W)  
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON  
IA 157305/2018, IA No. 157304/2018 - APPLICATION FOR PERMISSION  
TO FILE REVIEW PETITION)**

**Diary No(s). 41005/2018 (PIL-W)  
(FOR ORAL HEARING ON IA 157490/2018, IA No. 157493/2018 -  
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No.  
157495/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)**

Diary No(s). 41091/2018 (PIL-W)  
(IA No. 157744/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 159266/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 159342/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1339/2018 (PIL-W)  
(IA No. 159262/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 166074/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 41264/2018 (PIL-W)  
(IA No. 158344/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 158346/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

R.P.(C) No. 3473/2018 in W.P.(C) No. 373/2006 (PIL-W)  
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 159854/2018, IA No. 159855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 41395/2018 (PIL-W)  
(IA No. 158854/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 158855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 158845/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 158849/2018 - STAY APPLICATION)

Diary No(s). 41586/2018 (PIL-W)  
(IA No. 159839/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 159841/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 159837/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 159838/2018 - STAY APPLICATION)

R.P.(C) No. 3480/2018 in W.P.(C) No. 373/2006 (PIL-W)  
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 160743/2018, IA No. 160745/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 41896/2018 (PIL-W)  
(IA No. 160768/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 160769/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 42085/2018 (PIL-W)  
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 161184/2018, IA No. 161182/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 161187/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 42264/2018 (PIL-W)  
(IA No. 161648/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 161649/2018 - CONDONATION OF DELAY IN FILING

REVIEW PETITION, IA No. 161651/2018 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER, IA No. 161650/2018 - STAY APPLICATION)

Diary No(s). 42337/2018 (PIL-W)  
(IA No. 161855/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 161857/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

MA 3113/2018 in W.P.(C) No. 373/2006 (PIL-W)  
(IA No. 165960/2018 - CLARIFICATION/DIRECTION)

Diary No(s). 44021/2018 (PIL-W)  
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 169213/2018, IA No. 169213/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 169218/2018 - CONDONATION OF DELAY IN FILING)

Diary No(s). 44991/2018 (PIL-W)  
(IA No. 173678/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 173684/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 173685/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 46720/2018 (PIL-W)  
(IA No. 181578/2018 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 181574/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 181581/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 47720/2018 (PIL-W)  
(IA No. 184745/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 184747/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 2252/2019 (PIL-W)  
(IA No. 9611/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 9617/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 9609/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 9614/2019 - ORAL HEARING)

R.P.(C) No. 345/2019 in W.P.(C) No. 373/2006 (PIL-W)  
(IA No. 19518/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 19017/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION)

Diary No(s). 2998/2019 (PIL-W)  
(IA No. 13225/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 13217/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 13229/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 13221/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 13676/2019 -

**EXEMPTION FROM FILING PAPER BOOKS)**

**Date : 13-01-2020 These petitions were called on for hearing today.**

**CORAM :**

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE L. NAGESWARA RAO  
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Mr. K. Eithiraj, Adv.



Mr. Rakesh Khanna, Sr. Adv.  
Mr. T.S. Chaudhary, Adv.  
Ms. Sunita Tiwary, Adv.  
Mr. Kamal Mohan Gupta, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Mr. Tushar Mehta, learned Solicitor General and learned Senior Counsel viz., Ms. Indira Jaising, Mr. V. Giri, Mr. C.S. Vaidyanathan, Dr. Abhishek Manu Singhvi, will arrange a conference of the Advocates appearing in these matters on 17.01.2020 as per their convenient time and place. The Secretary General of this Court may also attend the meeting and co-ordinate with the aforesaid learned Senior Counsel.

The Advocates shall decide the following in the aforesaid meeting :

- (1) Whether any of the issues need to be re-framed and/or added and in what manner;
- (2) The time that will be allotted to each counsel in the case;
- (3) The particular points on which each counsel shall address the Court.

The counsel on both side will also file their respective compilations along with their short notes.

Today, Ms. Shyloja Vijayan, learned counsel, has made a request that Mr. Mathew Nedumpara, Advocate, be permitted to argue the present matter.

We do not think this is permissible in view of this Court's order dated 27.03.2019 passed in Suo Motu Contempt Petition (Cr1.) No.1 of 2019. Hence, the request is rejected.

List these matters along with Writ Petition (C) No.472 of 2019, SLP(C) No.18889/2012 and Writ Petition (C) No.286 of 2017, on 03.02.2020.

(SANJAY KUMAR-II)  
COURT MASTER (SH)

(CHARANJEET KAUR)  
AR-CUM-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR